

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1965 (MB)/2017
MA 641/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Indus Finance Ltd

Vs

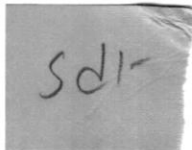
Quantum Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

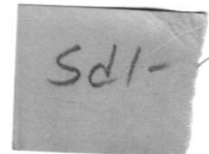
ORDER

1. **MA 641/2017 in CP(IB) 1965(MB)/2017**

Wrongly on Board.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)